

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066

Dated: 08/12/2016

Statement showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01/12/2016 is circulated for information.

It is worth mentioning that the appeal pendency of 92874 on 01/11/2016 has come down to 91635 as on 01/12/2016.


(Mohinder Singh)
Dy. Registrar.

Copy to:-

1. SPS to Hon'ble President, CESTAT for information please
2. All Hon'ble Members, CESTAT including Regional Benches for information please.
3. P.S. to CDR, CESTAT, New Delhi.
4. The Commissioner (Review), CBEC, North Block, New Delhi.
5. The Under Secretary, (AD-IC), Ministry of Finance, Department of Revenue, North Block, New Delhi.
6. PS to Registrar/DRs/All A.Rs including Regional Benches.
7. Computer Section for uploading on website.

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66
Disposal and Institution for the month of November 2016**

	Opening Balance	Fresh Institution	Disposal	Pendency
DELHI	12385	101	826	11693
MUMBAI	16037	164	365	15949
KOLKATA	9312	137	110	9339
CHENNAI	12105	209	219	12097
BANGALORE	10279	140	213	10207
AHMEDABAD	13030	128	266	12894
ALLAHABAD	5458	53	58	5423
CHANDIGARH	7742	49	98	7705
HYDERABAD	6526	82	284	6328
TOTAL	92874	1063	2439	91635

MONTHLY STATEMENT FOR THE MONTH OF NOVEMBER 2016 AS ON 01.12.2016

	OPENING BALANCE				FRESH INSTITUTION				APPEAL RESTORED				RECEIVED FROM OTHER BENCHES															
	EXCISE	CUSTOMS	S. TAX	GOLD	AD	TOTAL	STAY	EXCISE	CUSTOMS	S. TAX	GOLD	AD	TOTAL	STAY	EXCISE	CUSTOMS	S. TAX	AD	TOTAL	STAY								
DELHI	4399	3366	4609	0	11	12365	101	30	14	50	0	7	101	11	15	0	3	0	0	18	0	130	3	277	0	410	0	
MUMBAI	7720	5740	2577	0	0	16037	0	58	31	75	0	0	164	13	14	99	0	0	0	113	0	0	0	0	0	0	0	0
KOLKATA	4237	2187	2888	0	0	9312	85	51	14	72	0	0	137	10	0	0	0	0	0	0	0	0	0	0	0	0	0	0
CHENNAI	4056	3159	4888	2	0	12105	89	55	42	112	0	0	209	0	0	1	1	0	0	2	0	0	0	0	0	0	0	0
BANGALORE	3225	1864	5190	0	0	10279	78	33	26	81	0	0	140	2	1	0	0	0	0	1	0	0	0	0	0	0	0	0
AHMEDABAD	6767	2754	3509	0	0	13030	34	68	8	52	0	0	128	3	0	0	0	0	0	0	0	0	2	0	0	0	2	0
ALLAHABAD	3211	465	1782	0	0	5458	42	4	41	8	0	0	53	0	0	0	0	0	0	0	0	0	0	0	0	0	0	7
CHANDIGARH	5564	657	1521	0	0	7742	0	25	0	24	0	0	49	0	0	0	0	0	0	0	0	10	0	24	0	34	0	
HYDERABAD	2147	1208	3171	0	0	6526	0	28	20	34	0	0	82	0	0	0	0	0	0	0	0	2	2	0	0	4	0	
TOTAL	41326	21400	30135	2	11	92874	429	352	196	508	0	7	1063	39	30	100	4	0	0	134	0	144	5	301	0	450	0	

- Note :
- 1 Sanctioned strength of the Members is 33 and working strength is 20 as on 01.12.2016
 - 2 Figures may be considered as tentative and subject to further verification.
 - 3 Members on leave during the month of November 2016 for 81 no. of days as under.


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|---|-----|--|---|
| 1 Hon'ble Mr. Justice (Dr.) Satish Chandra, President | Nil | 16 Sh. C.I. Mathews, Member(Technical) | 5 |
| 2 Mrs. Archana Wadhwa, Member (Judicial) | 1 | 17 Sh. P.M. Saleem, Member(Technical) | 6 |
| 3 Sh. M.V. Ravindran, Member (Judicial) | 3 | 18 Sh. V. Padmanabhan, Member(Technical) | 1 |
| 4 Sh. D.N. Panda, Member (Judicial) | 5 | 19 Sh. M.M. Damodhar, Member(Technical) | 2 |
| 5 Sh. Ashok Jindal, Member(Judicial)) | 9 | 20 Sh. Anil G. Shakkarwar, Member(Technical) | 4 |
| 6 Dr. D. M. Mishra, Member (Judicial) | 1 | 21 Sh. Devender Singh, Member(Technical) | 2 |
| 7 Sh. Anil Choudhary, Member(Judicial) | 4 | | |
| 8 Sh. S. K. Mohanty, Member (Judicial) | 1 | | |
| 9 Sh. Ramesh Nair, Member (Judicial) | 5 | | |
| 10 Ms. Sulekha Bevi C.S., Member(Judicial) | 2 | | |
| 11 Shri S.S. Garg, Member (Judicial) | 2 | | |
| 12 Sh. P. K. Choudhary, Member (Judicial) | 7 | | |
| 13 Sh. Ashok Kumar Arya, Member (Technical) | nil | | |
| 14 Sh. B. Ravichandran, Member (Technical) | 16 | | |
| 15 Sh. Raju, Member(Technical) | 5 | | |

**TRANSFER TO
OTHER BENCHES**

DISPOSAL

CLOSING BALANCE

EXCISE	CUSTOMS	S TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S TAX	AD	TOTAL	STAY	
117	4	274	0	395	0	411	193	222	0	826	60	4046	3186	4443	0	18	11693	145						
0	0	0	0	0	0	79	232	54	0	365	0	7713	5638	2598	0	0	15949	0						
0	0	0	0	0	0	37	54	19	0	110	5	4251	2147	2941	0	0	9339	90						
0	0	0	0	0	0	127	48	44	0	219	3	3984	3154	4957	2	0	12097	86						
0	0	0	0	0	0	97	32	84	0	213	6	3162	1858	5187	0	0	10207	74						
0	0	0	0	0	0	175	46	45	0	266	5	8662	2716	3516	0	0	12894	32						
22	2	6	0	30	0	42	9	7	0	58	15	3151	495	1777	0	0	5423	34						
12	5	5	0	22	0	86	3	9	0	98	0	5501	649	1555	0	0	7705	0						
0	0	0	0	0	0	124	76	84	0	284	0	2053	1154	3121	0	0	6328	0						
151	11	285	0	447	0	1178	693	568	0	2439	94	40523	20997	30095	2	18	91695	461						


(Mohinder Singh)
Deputy Registrar.

**STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.12.2016.**

YEARS	DELHI	MUMBAI	KOLKAT	CHENN	BANG.	AHMED	ALLBD	CHD	HYD
1988									
1989									
1991							1		
1993									
1995									
1996									
1997		1							
1998		1							
1999		1							
2000		1		1					
2001		1		1	3				
2002							9		
2003		1		1	2	2			
2004	5	7		29	8	1	4	2	5
2005	94	70		220	23	16	16	6	6
2006	32	981	2	401	62	1	60	21	3
2007	304	764	5	403	132	63	127	205	89
2008	80	918	537	329	284	205	143	384	228
2009	351	962	921	672	759	711	303	496	533
2010	1194	1201	765	933	733	1164	556	966	462
2011	1302	1067	1112	816	971	1071	574	744	540
2012	1150	1562	993	845	1126	1076	717	563	866
2013	1690	1998	1000	1674	1534	2177	468	1005	823
2014	1639	1824	1140	1885	1427	2593	666	1664	1029
2015	1395	2143	1050	1968	1462	1881	747	894	748
2016	2457	2446	1814	1919	1681	1924	1041	755	996
TOTAL	11693	15949	9339	12097	10207	12894	5423	7705	6328


 (Mohinder Singh)
 Dy. Registrar